

provide wheat and rice at half price to the people living below poverty line. There is no F.C.I. godown or any other godown available in that district.

Therefore, I humbly urge the Central Government to open an F.C.I. godown in Aurangabad (Bihar) on priority basis.

**(vii) Need to rejuvenate Barauni and Sindri Fertilizer works in Bihar**

SHRI SHATRUGHAN PRASAD SINGH (Balia) (Bihar) : Mr. Deputy Speaker, Sir, alongwith the Barauni Fertilizer Plant in Bihar, Sindri Fertilizer Factory may be rejuvenated. The second fertilizer factory, Sindri, is in a worse condition. In order to increase agricultural production it is essential to rejuvenate the fertilizer plants all over the country. It is costlier to import Fertilizers while the same can be produced at cheaper prices by rejuvenating the fertilizer plants. Proposals from certain investors are pending with the Ministry. When the Government provides guarantee in the power section, it should provide guarantee for rejuvenation of fertilizer units also. It will be in the interests of the farmers as well as the country as a whole.

**(viii) Need to provide separate quota of reservation in Government jobs to extreme backward classes**

SHRI BRAHAMANAND MANDAL (Monghyr) : Mr. Deputy Speaker, sir, as per the Mandal Commission Report 27 per cent reservation is being provided to OBCs which constitute 52 per cent of the population. Out of this 52 per cent, 33 per cent population is extremely backward. As per the Mungerilal Commission Report, 12 per cent reservation is being provided in the State Government services of Bihar on the basis of Karpuri Thakur Formulae in the 26 per cent reserved posts. But in the selection for engineering services in 1993, 12 per cent posts reserved for the extremely backward were declared vacant. The basis on which this was done was that the candidates from the extremely backward classes did not participate in the interview. The candidates from the extremely backward classes moved the Patna High Court against it and then only they could get justice. If the extremely backward classes are not given the reservation in Central Services separately within the 27 per cent provided for all OBCs, they will not be able to get proper benefit of the reservation. The economic, political and social condition of the extremely backward classes is even worse than that of the scheduled castes. This can be verified from the statistics of their participation in the Central Services and State Government Services.

Therefore, the Government of India is urged upon to provide 17 per cent reservation separately for the extremely backward classes out of the 27 per cent posts reserved for OBCs and identify the extremely backward classes in other states as has been done in Bihar.

14.10 hrs.

**RE : RALLY BY AGRICULTURAL WORKERS DEMANDING THE PASSAGE OF AGRICULTURAL WORKERS' BILL**

[English]

SHRI CHITTA BASU (Barasat) : Sir, with your consent, I rise to invite the attention of the hon. Minister of Labour to a huge rally of agricultural workers drawn from different parts of the country demanding immediate passage of the Agricultural Workers' Bill by this House.

As you know, there are thousands and thousands of agricultural workers who are denied the elementary right of having a decent life and living. It is not only the question of today but right from the year 1975, there have also been constant efforts for organising the rural workers and providing them with certain statutory rights. Several Committees were appointed and recommendations were also made by them. Even a draft legislation was also submitted to the Government.

It is also a part of the commitment made by the United Front Government for providing a legislation at the Central level for the agricultural workers. I think, the hon. Minister is also ready with a draft Bill. Several all-party meetings were also held at the national level.

I want that the Minister of Labour should give an assurance that a Bill of that nature guaranteeing certain rights to the agricultural workers and ensuring better living for the millions of the poorest people of our country would be passed during the Budget Session of this House.

KUMARI MAMATA BANERJEE (Calcutta South) : We all support it, Sir...*(Interruptions)*

MR. DEPUTY SPEAKER : Please speak one by one.

SHRI HANNAN MOLLAH (Uluberia) : They are demanding the minimum wages...*(Interruptions)* With that demand they have come here. Still they are dragging their feet.

[Translation]

SHRI RAM NAIK (Mumbai North) : A detailed discussion should be held on it. What is the use of saying so?...*(Interruptions)*

[English]

KUMARI MAMATA BANERJEE : They should get the minimum wages.

MR. DEPUTY SPEAKER : This is a very important subject. I request the hon. Minister to take note of it and say something.

PROF. RASA SINGH RAWAT (Ajmer) : This is a long pending Bill.

[Translation]

When a Private Members Bill was moved at that time you had given an assurance in the House that you would bring a bill on this very soon.

[English]

THE MINISTER OF LABOUR (SHRI M. ARUNACHALAM) : I have sensed the mood of the House. As the hon. Member has pointed out, this is a long pending Bill.

SHRI NITISH KUMAR (Barh) : Without sensing the mood of the House, you are not willing to do anything.

SHRI M. ARUNACHALAM : I am coming to it. It is hanging for the past 25 years. Through its Common Minimum Programme the present Government is committed to bring a comprehensive legislation on Agricultural Labourers.

MR. DEPUTY SPEAKER : When will it be brought?

SHRI M. ARUNACHALAM : I am coming to it, Sir. It is reflected in the President's Address also. The Bill is ready. Meanwhile, a lot of State Governments have opposed Central legislation.

SHRI ANANT GANGARAM GEETE (Ratnagiri) : Which are the States which have objected to it?

KUMARI MAMATA BANERJEE : We must know the States which are objecting to it.

SHRI M. ARUNACHALAM : You please listen to me. The States of Punjab, Maharashtra... (Interruptions)

SHRI SURESH PRABHU (Rajapur) : It is not true... (Interruptions)

SHRI M. ARUNACHALAM : Major agricultural States are opposing it. Therefore, to implement it, we need the co-operation of the State Governments. The Government has decided to convene a meeting of the Chief Ministers and also the Labour Ministers of the States during the recess period of this Session. After that, we will bring a Bill in the month of April.

SHRI RAM NAIK (Mumbai North) : And will it be passed like the Women's Reservation Bill? ... (Interruptions)

[Translation]

PROF. RASA SINGH RAWAT (Ajmer) : You had given assurance on the Women Reservation Bill also. Will this bill meet the blame fate?

[English]

SHRI M. ARUNACHALAM : I hope we will be able to pass it with your cooperation.

SHRI RAM NAIK (Mumbai North) : Our cooperation is there but will you bring it and get it passed?

KUMARI MAMATA BANERJEE : What about the Minimum Wages Act for the agricultural labourers?

SHRI RAM NAIK : We are supporting it but we do not want verbal assurances. The Government is not serious. A Bill which is brought in this House, which is agreed by all, is not being passed. The Government is not finding time to pass it. The Women's Bill is not being passed and now an assurance is coming from the Minister... (Interruptions) We are supporting it.

SHRI HANNAN MOLLAH : Why are you comparing one Bill with another? When we are raising an issue about the agricultural labourers, why are you raising the issue of the Women's Bill?... (Interruptions) It seems you want to stop both the Bills.

SHRI RAM NAIK : We want both the Bills ... (Interruptions)

RAILWAY BUDGET — 1997-98  
DEMANDS FOR GRANTS ON ACCOUNT —  
(RAILWAYS), 1997-98  
DEMANDS FOR EXCESS GRANTS —  
(RAILWAYS), 1994-95  
DEMANDS FOR SUPPLEMENTARY GRANTS —  
(RAILWAYS), 1996-97 Cont.

MR. DEPUTY SPEAKER : We have resumed the discussion on the Railway Budget.

KUMARI MAMATA BANERJEE : Yesterday, Shri Krishnadas was on his legs.

MR. DEPUTY SPEAKER : It is on record that he has concluded his speech.

SHRI N.N. KRISHNADAS : Sir, the Railway Minister is discriminating our State. But you too, Sir!

SHRI RAM NAIK (Mumbai North) : In the Business Advisory Committee meeting yesterday it was decided that we would sit up to nine o'clock yesterday but we did not sit late. For today, kindly clarify whether we are going to sit till all speakers have spoken or not. In the Business Advisory Committee meeting it was agreed that we would sit throughout the night today, if necessary. Please guide us.

[Translation]

MR. DEPUTY SPEAKER : If need be, we will sit late in the night.

[English]

SHRI N.N. KRISHNADAS : I have not concluded my speech yesterday, Sir.

MR. DEPUTY SPEAKER : It is on record that you have concluded.

SHRI N.N. KRISHNADAS : I am very sorry, Sir, I did not conclude my speech yesterday.